

17/10/92
order/Judgement despatched
to Applicant/Respondent(s)
on 27-7-92

[Signature]
17/10/92

M.P.No. 813/92 for
Correcting clerical
mistake, fixed on
12-10-92.

Reopen 28/10/92

R.P.No. 169/92 for
order by circulation
Reopen
15/10/92

R.P.No 169/92
O.A.No. 442/92 Date:
19-10-1992

Mr.V.S.Masurkar for Review
Petitioner(Original respondent)
Mr.D.V.Gangal Review respondent
(Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

[Signature] (M.Y.PRIOLKAR) (S.K.DHAON)
M(A) VC

Reply on behalf of
Respondent see
16/10/92.

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Notice is issued to
Applicant on 23-10-92

Tribunal's order

Dated : 21.12.92.

Mr.V.S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr.D.V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr.Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).

Recd reply to RP 169/92
from applicant on 17/12/92

[Signature]
18/12/92